

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION. NO.435/2013

DATED THIS THE 21ST DAY OF NOVEMBER, 2017

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(J)

Brejesh Kumar Verma,
No.16/1, Yellamman Koil Street,
(Behind Wesleyan Church)
Ulsoor,
Bangalore-560 008.Applicant.

(By Advocate Shri A.S. Gupta)

V/s.

1. Union of India, Ministry of Labour,
And Employment, Panchdeep Bhavan,
CIG Marg,
New Delhi-110 002.
Represented by its Secretary.

2. Employees State Insurance Corporation,
Hospital, Peenya,
Sy. No.11-55-1 plot No.1, 5th Main Road,
FTI Campus, Yeshwanthpur Industrial Suburban,
Yeshwanthpura,
Bangalore-560 022. ...Respondents

(By Advocate Shri V.N. Holla.)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Even though we had directed on 17.11.2017 that the
newly impleaded parties should be brought into the party array,

learned counsel for the applicant was unable to do so. This order was passed on 24.08.2017 to implead the Indian Nursing Council as an additional respondent. Thereafter, taken up the matter on 20.09.2017 and 27.10.2017 and thereafter on 17.11.2017.

2. For non-prosecution, OA is dismissed. No costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B.SURESH)
MEMBER(J)

vmr.

Annexures referred to by the applicant in OA. No.435/2013

Annexures A1: Copy of the certificate of Technical Proficiency.

Annexures A2: Copy of letter from Government of TN, GO.No.106.

Annexures A3: Copy of the ESIC hospital admit card.

Annexures A4: Copy of the final selection list.

Annexures A5: Copy of the appointment order.

Annexures A6: Copy of ESIC Hospital interview intimation letter.

Annexures A7: Calling advertisement for the application.

Annexures A8: Copy of the certificate of experience.

Annexures A9: Copy of Graduation certificate.

Annexures A10: Copy of Discharge Certificate.

Annexure A11: Appointment order of O.T. Assistant.

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